## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST) KARKARDOOMA COURTS, DELHI **ORDER**

The following postings and transfers are made with immediate effect, in official exigency :-

#	Name	From	То
1	Ms. Anjali Malik, PA, D/o Sh. Ravindra Malik	PA in the Office Pool, Administration Branch, North-East District, KKD Courts, Delhi.	PA in the Court of Ms. Prigya Gupta, Ld. SCJ/RC, North-East District, KKD Courts, Delhi.
2	Ms. Sonam, PA, S/o Sh. Jodha Singh	PA in the Office Pool, Administration Branch, North-East District, KKD Courts, Delhi.	PA in the Court of Sh. Animesh Bhaskar Mani Tripathi, Ld. ACJ/CCJ/ARC, North-East District, KKD Courts, Delhi.
3	Sh. Archit Bhatnagar, PA, S/o Sh. Sudhir Bhatnagar	PA in the Office Pool, Administration Branch, North-East District, KKD Courts, Delhi.	PA in the Court of Sh. Ajay Kumar Malik, Ld. JSCC/ASCJ/GJ, North- East District, KKD Courts, Delhi.
4	Ms. Soumya Singh, PA, S/o Sh. Prabhakar Singh	PA in the Office Pool, Administration Branch, North-East District, KKD Courts, Delhi.	PA in the Court of Ms. Pranjali Prakash, Ld. JMFC (Digital Traffic Court), North-East District, KKD Courts, Delhi.
5	Sh. Akshat Gupta, PA, S/o Sh. Prem Chandra Gupta		PA in the Court of Ms. Isra Zaidi, Ld. JMFC-04 , North-East District, KKD Courts, Delhi.

Note:(1) Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against him/her as per rules.

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Principal District & Sessions Judge, NE District, KKD Courts, Delhi

No.5181 - 5194 /P&T/Admn/NE/KKD/2025

Dated

Copy forwarded for information and necessary action to:-

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- 1. Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
- 2. The Administrative Officer (Judl.) / Branch Incharge, Admn.-I, Office of The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- 3. The AAO, North-East District, Karkardooma Courts, Delhi.
- 4. The Officers/officials concerned.
- 5. Dealing Officials, Personal File/Leave/ACR Cell/Vigilance/Litigation Branch, Tis Hazari Courts, Delhi.
- The Website Committee, Tis Hazarl Courts/Karkardooma Courts, Delhi.
- 7. Dealing Official, LAYERS Branch, Tis Hazari Courts, Delhi for updation of posting of concerned officials in the LAYERS software.
- 8. R&I Branch (NE), Karkardooma Courts, Delhi for uploading the same on LAYERS.
- 9. PS to the undersigned.

Principal District & Sessions Judge, NE District, KKD Courts, Delhi